

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2818
ANSWERED ON:11.08.2010
ILLEGAL TRADE OF BODY PARTS OF ANIMALS
Singh Alias Pappu Singh Shri Uday

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether illegal trade in animal parts has become a thriving business in the North- Eastern States;
- (b) if so, the details thereof;
- (c) whether the Wildlife Crime Control Bureau proposes to take any concrete steps to prevent the illegal trade in animal parts; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) Illegal trade of wildlife and its parts & products across the international borders in the North Eastern Region can not be ruled out. However, there are no reports to indicate that such illegal trade has become a thriving business in the North Eastern States. The details of cases of illegal trade in parts and products of species like Tiger, Pangolin, Porcupine, Deer, Rhino, Serow, Gaur, Red sanders, etc in or en route to Manipur, which have come to the notice of the Wildlife Crime Control Bureau are as under:

Sl.No Year No. of cases detected

1	2008	4
2	2009	12
3	2010	7

(c) & (d) The important steps taken by the Wildlife Crime Control Bureau to control illegal trade in animal parts and products include:

- (i) Illegal wildlife trade has been included as agenda in the Foreign Office consultation processes as well as Home Secretary level talks with Myanmar.
- (ii) Sensitization programmes have been conducted for the officials of Assam Rifles, Border Security Force and Customs during the last three years.